

DIVISION BENCH
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/220(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	NAJMA AHMED AND ANR VS AL SHOKUR (I) PRIVATE LIMITED
UNDER SECTION	SEC. 271-273

Appearance (via video conferencing/physically)

Mr. S. E. Huda, Adv.] For the Petitioner
Mr. Himadri Roy, Adv.]
Mr. Sk. Aptabuddin, Adv.]
Ms. Nabeela Akbar, Adv.]

Mr. Tarique Quasimuddin, Adv.] For the Respondent
Mr. Abbas Ibrahim Khan, Adv.]
Mr. Meena Shabnam, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. The matter stands adjourned to **13.06.2024 at 4:00 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**